

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.112  
**C.P.(IB)/52(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Suwarna Buildcon Pvt Ltd  
V/s  
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rashesh Sanjawala, Sr. Advocate a/w.  
: Mr. Jaimin Dave, Advocate &  
: Ms. Hirva Dave, Advocate  
For the Respondent : Mr. Ravi Pahwa, Advocate

**ORDER**

At the joint request of the Counsels for both sides, the matter stands adjourned to 21.06.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**